

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE
RAJYA SABHA
QUESTION NO 04.12.2009
ANSWERED ON
DIESEL SUBSIDY TO FARMERS .

1682

SHRI BHAGIRATHI MAJHI

Will the Minister of COALCOALAGRICULTURE be pleased to state :-

- (a) the steps taken by Government to pay diesel subsidy to farmers during Kharif season this year; and
- (b) the total amount of diesel subsidy paid during the current season and the details of basis of payment of subsidy Statewise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION)

(SHRI K.V. THOMAS)

(a) & (b): To save the standing crop in the field by providing supplementary irrigation, the Central Government announced Diesel Subsidy Scheme with an outlay of Rs.1000 crores. As per the scheme, 50% subsidy provided by the States/UTs to the affected farmers on the cost of diesel will be borne by the Government of India, subject to a maximum amount of 7.50 per litre of diesel. The scheme was to operate on reimbursement basis and the State Governments/UT Administrations were required to claim reimbursement for getting Government of India's share of the subsidy so paid after full disbursement of the subsidy amount. The scheme was upto 30.09.2009. No proposals have so far been received from any State Government for reimbursement.